

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.3402
TO BE ANSWERED ON 9TH AUGUST, 2023

REDUCING PRICES OF FOODGRAINS FOR APL FAMILIES

†3402. SHRIMATI DELKAR KALABEN MOHANBHAI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the percentage of population living Below Poverty Line (BPL) in various parts of the country including Dadra and Nagar Haveli, Daman and Diu especially in backward rural areas along with the total population living below poverty line in the country;
- (b) whether the prices of foodgrains and other essential commodities at Fair Price shops for population living Above Poverty Line (APL) are equal to their price in open market;
- (c) if so, whether the Government has taken or proposes to take any measures to reduce the price of foodgrains, sugar, kerosene for BPL and APL families under Public Distribution System; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): NITI Ayog has informed that the erstwhile Planning Commission estimated poverty line and poverty ratio on the basis of Large Sample Surveys on Household Consumer Expenditure carried out by the National Sample Survey Office (NSSO) of the Ministry of Statistics and Programme Implementation. Based on the data of Large Sample Survey on Household Consumer Expenditure published by NSSO for the 68th round, the erstwhile Planning Commission estimated poverty lines and poverty ratio in 2011-12 following the extant Tendulkar Committee methodology. The result was released through a Press Note issued on 22nd July 2013. The number of persons living below poverty line in India in 2011-12, including the State/UT-wise details are Annexed.

(b) to (d): After implementation of National Food Security Act (NFSA), 2013, criteria of identification of beneficiaries/households has been de-linked from BPL/APL categories and beneficiaries are identified under two categories namely;

- (i) AAY Households, and**
- (ii) Priority Households**

Under Pradhan Mantri Garib Kaiyan Ann Yogna, eligible households under the NFSA Act 2013 are entitled to receive foodgrains, (wheat, rice &, coarsograins) 5kg per person per month for the Priority Households (PHH) and 35 kg per household per month for Antyodaya Anna Yojana (AAY) households free of cost upto 31st December, 2023.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.3402 FOR ANSWER ON 09.08.2023 IN THE LOK SABHA.

Number and Percentage of Population below poverty line by states - 2011-12

(Tendulkar Methodology)

S. No.	States	Rural		Urban		Total	
		% of Persons	No. of Persons (lakhs)	% of Persons	No. of Persons (lakhs)	% of Persons	No. of Persons (lakhs)
1	Andhra Pradesh	10.96	61.80	5.81	16.98	9.20	78.78
2	Arunachal Pradesh	38.93	4.25	20.33	0.66	34.67	4.91
3	Assam	33.89	92.06	20.49	9.21	31.98	101.27
4	Bihar	34.06	320.40	31.23	37.75	33.74	358.15
5	Chhattisgarh	44.61	88.90	24.75	15.22	39.93	104.11
6	Delhi	12.92	0.50	9.84	16.46	9.91	16.96
7	Goa	6.81	0.37	4.09	0.38	5.09	0.75
8	Gujarat	21.54	75.35	10.14	26.88	16.63	102.23
9	Haryana	11.64	19.42	10.28	9.41	11.16	28.83
10	Himachal Pradesh	8.48	5.29	4.33	0.30	8.06	5.59
11	Jammu & Kashmir	11.54	10.73	7.20	2.53	10.35	13.27
12	Jharkhand	40.84	104.09	24.83	20.24	36.96	124.33
13	Karnataka	24.53	92.80	15.25	36.96	20.91	129.76
14	Kerala	9.14	15.48	4.97	8.46	7.05	23.95
15	Madhya Pradesh	35.74	190.95	21.00	43.10	31.65	234.06
16	Maharashtra	24.22	150.56	9.12	47.36	17.35	197.92
17	Manipur	38.80	7.45	32.59	2.78	36.89	10.22
18	Meghalaya	12.53	3.04	9.26	0.57	11.87	3.61
19	Mizoram	35.43	1.91	6.36	0.37	20.40	2.27
20	Nagaland	19.93	2.76	16.48	1.00	18.88	3.76
21	Odisha	35.69	126.14	17.29	12.39	32.59	138.53
22	Punjab	7.66	13.35	9.24	9.82	8.26	23.18
23	Rajasthan	16.05	84.19	10.69	18.73	14.71	102.92
24	Sikkim	9.85	0.45	3.66	0.06	8.19	0.51
25	Tamil Nadu	15.83	59.23	6.54	23.40	11.28	82.63
26	Tripura	16.53	4.49	7.42	0.75	14.05	5.24
27	Uttarakhand	11.62	8.25	10.48	3.35	11.26	11.60
28	Uttar Pradesh	30.40	479.35	26.06	118.84	29.43	598.19

29	West Bengal	22.52	141.14	14.66	43.83	19.98	184.98
30	Puducherry	17.06	0.69	6.30	0.55	9.69	1.24
31	Andaman & Nicobar Islands	1.57	0.04	0.00	0.00	1.00	0.04
32	Chandigarh	1.64	0.004	22.31	2.34	21.81	2.35
33	Dadra & Nagar Haveli	62.59	1.15	15.38	0.28	39.31	1.43
34	Daman & Diu	0.00	0.00	12.62	0.26	9.86	0.26
35	Lakshadweep	0.00	0.00	3.44	0.02	2.77	0.02
	All India	25.70	2166.58	13.70	531.25	21.92	2697.83

Notes: 1. Population as on 1st March 2012 has been used for estimating number of persons below poverty line. (2011 Census population extrapolated)

2. Poverty line of Tamil Nadu has been used for Andaman and Nicobar Island.

3. Urban Poverty Line of Punjab has been used for both rural and urban areas of Chandigarh.

4. Poverty Line of Maharashtra has been used for Dadra & Nagar Haveli.

5. Poverty line of Goa has been used for Daman & Diu.

6. Poverty Line of Kerala has been used for Lakshadweep.
